

Part-time Members ;

1. Shri M. V. Krishnappa, Member, Lok Sabha.
2. Dr. Z. A. Ahmed, Member, Rajya Sabha.
3. Sardar Joginder Singh, Member, Rajya Sabha.
4. Dr. M. S. Swaminathan, Director, Indian Agriculture Research Institute.
5. Shri D. P. Singh, Vice-Chancellor, U. P. Agricultural University.
6. Shri T. A. Pai, Chairman, LIC.
7. Shri B. S. Nag, Formerly Adviser (I and P), Planning Commission.
8. Dr. A. M. Khusro, Professor of Economics, Instt. of Economic Growth.
9. Shri Hari Singh, Retired I. G. F.
10. Shri N. K. Panikar, Director, National Institute of Oceanography.
11. Capt. Rattan Singh, Member, Legislative Assembly, Punjab.

Tractors from G. D. R.

147. DR. KARNI SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total number of tractors received so far from G. D. R. ;

(b) the total number of them found defective ; the number of defective tractors returned ;

(c) the reasons for not returning the remaining defective tractors ; and

(d) whether the farmers have been refunded the full cost of the tractors and if not, the extent of the price refunded to them and the reasons for not refunding the full cost ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNASAHIB P. SHINDE) :

(a) A total number of 1,998 RS-09 tractors have so far been received from G. D. R.

(b) to (d). The number of RS-09 tractors

declared defective based on the information received from the various State Agro Industries Corporations upto January, 1971 is as under :

<i>Name of Corporation</i>	<i>No. of tractors declared defective</i>
Andhra Pradesh	183
Gujarat	152
Punjab	501
Rajasthan	11
Mysore	8
Tamilnadu	9

Latest information about the total number of RS-09 tractors found defective and the number of defective tractors returned along with the information required in parts (c) and (d) of the Question is being collected from the concerned State Agro-Industries Corporations and will be laid on the Table of the Sabha after it is received.

Investment and Employment Opportunities

148. DR. KARNI SINGH : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether employment has not grown in proportion to the massive investment that has already taken place in the public and the private sectors ;

(b) if so, the reasons therefor ; and

(c) the steps taken to synchronise the employment growth with the investments ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). Additional employment opportunities on a substantial scale have been generated as a result of the investments made on the programmes executed as part of the Development Plans of the Country. The Planning Commission have estimated that additional jobs of the order of 31.5 million were created in the first three Five-Year Plans.

In the context of a country's development, several considerations besides employment generation, such as development of heavy industries, defence needs etc. have to be kept in view. However, the need for maintaining a close relationship between the rate of economic growth and the rate of employment growth has recently been increasingly recognised by the Government and the Fourth Plan, a major objective of which is to create larger employment opportunities in the rural and urban areas, lays considerable emphasis on the promotion of labour-intensive schemes, such as road construction, soil conservation, mining, irrigation, rural electrification, village and small-scale industries etc. Apart from programmes included in the Fourth Plan a number of special employment-oriented schemes, designed for the benefit of the weaker sections of the society, have been undertaken during the year 1970-71. Important among these are : (1) scheme for development of small but potentially viable farmers ; (2) scheme for marginal farmers and agricultural labourers ; (3) development of dry farming ; (4) rural works programmes ; (5) scheme for area developments ; (6) scheme for dairy development. Special emphasis is also being laid on the promotion of medium and small-scale industries which have a considerable employment potential. More recently the Govern-

ment have also sanctioned a crash programme for rural employment for which a sum of Rs. 50 crores has been provided for the year 1971-72. The scheme envisages the employment of a minimum of 1,000 persons in each district of the country on works of an infra-structure nature. The Government also propose reviewing the progress of the Fourth Plan with a view to reinforcing the development programmes for the generation of more employment.

मध्य प्रदेश के मन्दसौर तथा रतलाम जिलों में टेलीफोन केन्द्रों की सुविधाएं

149. डा० लक्ष्मी नारायण पांडे : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) मन्दसौर तथा रतलाम जिलों (मध्य प्रदेश) में उन स्थानों के नाम क्या हैं जहाँ पर टेलीफोन केन्द्रों की सुविधाएं उपलब्ध हैं ;

(ख) क्या रतलाम जिले के गाबारा टेलीफोन केन्द्र की क्षमता बढ़ाने का कार्य प्रगति पर है ; और

(ग) यदि हा, तो कब से ?

संचार मंत्री (श्री शेर सिंह) : (क) मन्दसौर जिले में निम्नलिखित एम्सचेज्र काम कर रहे हैं :—

(i) मन्दसौर (2) नीमज (3) शामगढ (4) मानपुरा (5) गरोठ (6) जायद (7) मल्हारगढ (8) मनासा (9) पीपलिला (10) रायपुरा (11) मीतागऊ और (12) सुबासरा मंडी ।

(ii) रतलाम जिले में काम कर रहे एम्सचेज्रों के नाम इस प्रकार हैं :—

(1) रतलाम (2) आनाट (3) गाबारा और (4) सेलाना ।

(ख) तथा (ग). रतलाम जिले में गाबारा